

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 109/(MAH)/2013  
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

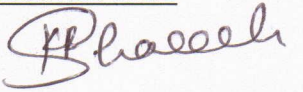
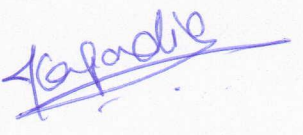
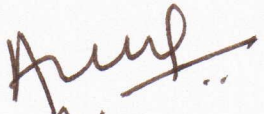
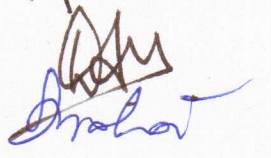
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE PARTIES: Smt. Suman Dheer

V/s.

M/s. Gyan Ganga Educational Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME  | DESIGNATION   | SIGNATURE   |
|--------|---|---|---|
| 1.     | K.R. Shah   | Adv for Petitioner  |    |
| 2.     | Mr. Nusrat Hasan<br>a/w Mr. Ambuj Sonal<br>a/w Mr. T. Kapadia | Adv for Respondents<br>No. 1 to 3<br>i/b DH Law Associates. |   |
| 3.     | Anshul Jain   | AR of R 4 and R 5   |  |
| 4.     | Dipti mehta   | "   |  |
| 5.     | S.K. Bhatia   | AR 2875 in R 6  |   |

Order

C.A. 70/2014

IN

C.P. No. 109/397-398/CLB/MAH/2013

1. Ld. Counsels of Both the sides are present
2. C.A. 70 in C.P. 109 of 2013 pertaining to the question of maintainability shall be heard first.
3. Matter is adjourned to 07.11.2016 as per the convenience of both the sides. Date is duly noted.

Dated: 03.10.2016

Sd/-

Shri M.K. Shrawat  
Member (Judicial)